

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 320 of 2020**

**IN THE MATTER OF:**

**Mrs. Manasi Indrajit Wadkar**

**....Appellant**

**Vs.**

**Union Bank of India & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Krishnendu Datta, Mr. Abhisek Baid and  
Mr. Mohit Bafna, Advocates**

**For Respondents: Mr. Abhijeet Sinha, Mr. Rohan Aggarwal,  
Mr. Darshit Dave, Mr. A.K. Mishra and Mr. Almira  
Lasrado, Advocates for R-1.**

**Ms. Mamta Binani, Mr. Sandeep Bajaj and  
Mr. Devansh Jain, Advocates for R-2.**

**ORDER**  
**(Virtual Mode)**

**01.03.2021:** Arguments of Learned Counsels for the parties have been completed. Parties may file brief 'Further Written Submissions' not more than four pages, within a week.

**Reserved for Judgment.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Ashok Kumar Mishra]  
Member (Technical)